

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1945
ANSWERED ON:31.07.2015
Permanent Commission for Women Officers in Defence Forces
Munde Dr.Pritam Gopinath

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has granted permanent commission to women officers in the Defence Forces;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has made any assessment of women officers likely to be benefitted as a result thereof; and
- (d) if so, the details thereof, State / UT-wise including Maharashtra?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): Women are inducted as Short Service Commission Officers (SSCOs) in the Armed Forces. Women SSCO's are eligible for consideration for grant of Permanent Commission in specified branches in terms of Government Policy letters dated 26th September, 2008 and 11th November, 2011.

(c) & (d): So far, 340 Women SSCO's have been granted Permanent Commission in the Armed Forces. State-wise details are not maintained as officers in the Armed Forces are inducted on an All India basis.
